

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME - Nomination of certain Judicial officers to participate in the workshop on Sensitizing Stakeholders on Children related Laws which is scheduled to be held on 21.06.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District - **Relief arrangements orders – Issued.**

READ: Letter Roc.No.210/APJA/2025 dated 09.05.2025 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.473/2025-B.SPL. DATED:20.05.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

The following Judicial Officers are nominated to participate in the workshop on Sensitizing Stakeholders on Children related Laws which is scheduled to be held on 21.06.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

SL NO	NAME AND DESIGNATION OF THE OFFICER
	ANANTHAPURAMU DISTRICT
1.	SRI S.CHINA BABU, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.
2.	SMT. R.HARIKA, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Ananthapuramu.
	CHITTOOR DISTRICT
3.	SRI M.SHANKAR RAO, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.
4.	SMT. M.SANDHYA RANI, III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, (Juvenile Court), Tirupati
	EAST GODAVARI DISTRICT
5.	SMT. K.SREEDEVI, Judge, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
6.	MS. C.RAMYA, III Additional Civil Judge (Junior Division) (Juvenile Court), Rajamahendravaram.

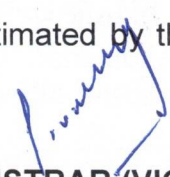
	GUNTUR DISTRICT
7.	SMT. SHAMI PARVIN SULTHANA BEGUM , Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur.
8.	SMT. M.INDIRA PRIYA DARSHINI, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Tenali, Guntur District.
9.	SMY MYLABATHULA SOBHA RANI, IV Additional Civil Judge (Junior Division) (Juvenile Court), Guntur
	KADAPA DISTRICT
10.	SRI L.VENKATESWAR RAO, I Additional District and Sessions Judge, Kadapa, who is holding full additional charge of the post of Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Kadapa.
11.	MS. MELLAM RESHMA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadapa.
	KRISHNA DISTRICT
12.	SRI G.VENKATESWARLU, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam.
13.	SMT. VELPULA BHAVANI, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Vijayawada.
14.	SMT. NETTEM RADHIKA, II Additional Chief Judicial Magistrate (Juvenile Court), Vijayawada (Mahila Court)
	KURNOOL DISTRICT
15.	SRI E.RAJENDRA BABU, Special Judge for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool
16.	MS. G.APARNA, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool (notified as CID Court)
	NELLORE DISTRICT
17.	SMT. CIRIPIREDDY SUMA Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore.

18.	SMT. L.SARADA REDDY, II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Nellore. (Juvenile Court), Nellore. (notified as CID Court)
	PRAKASAM DISTRICT
19.	MS. KANUGULA SAILAJA, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.
20.	MS. SHAIK ROSHAN, II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, (Juvenile Court), Ongole (notified as CID Court)
	SRIKAKULAM DISTRICT
21.	SRI PEDDINTI BHASKAR RAO, I Additional District and Sessions Judge, Srikakulam, who is holding full additional charge of the post of Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Srikakulam.
22.	SMT. K. MOHIDEEN ZAMRUTH BEGUM, I Additional Civil Judge (Junior Division) (Juvenile Court), Srikakulam (notified as CID Court)
	VISAKHAPATNAM DISTRICT
23.	SMT. P.MANGA KUMARI Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.
24.	SMT. S.VARALAKSHMI, II Addl Chief Metropolitan Magistrate (Juvenile Court) Visakhapatnam
	VIZIANAGARAM DISTRICT
25.	SMT. K.NAGAMANI Special Judge for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (Act, Vizianagaram)
26.	SRI M.S.H.R.TEJA CHAKRAVARTHY Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram (notified as CID Court)
	WEST GODAVARI DISTRICT
27.	KUM. K.VANISRI Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.

28.	SRI B.LAKSHMI NARAYANA, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.
29.	Ms. RACHANA BANDI II Additional Civil Judge (Junior Division) (Juvenile Court), Eluru.

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said workshop will be intimated by the Andhra Pradesh Judicial Academy.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. **THE PRINCIPAL DISTRICT JUDGES**
East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
6. **THE I ADDITIONAL DISTRICT JUDGES**
East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
8. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.